

(d) whether the Government propose to create a separate Ministry for Construction;

(e) if so, the details thereof; and

(f) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) No such suggestion/request from Builders Association of India has been received in the Ministry of Urban Affairs & Employment. However, a proposal was received from Sh. Gimeshwar, Ex. M.P. for according Industry status to the construction sector. No decision on this proposal has been taken as yet.

(d) No, Sir.

(e) and (f) Does not arise. 2 0 1

Review of functioning of Indian Council of Historical Research

2010. SHRI RAM DAS ATHAWALE:
SHRI TARIQ ANWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have decided to review the functioning of Indian Council of Historical Research;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government have also set up a committee in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) Yes, Sir. The Government has appointed a Review Committee consisting of Shri A.K. Ray, Dr. M.N. Deshpande & Dr. Subhash C. Kashyap to review the progress in work of the Indian Council of Historical Research since its inception in relation to its objectives and to enquire into council's working and to report/make recommendations.

2011-5
CBSE
Discrepancies in checking of Examination Sheets

2011. DR. SHAKEEL AHMAD:
SHRI NARESH PUGLIA:
SHRI RAMKRISHNA BABA PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of discrepancies in checking the examination sheets of CBSE have come to the notice of the Government;

(b) if so, the details thereof; and

(c) the action proposed to be taken in this regard; and

(d) the details of the new strategy the Government propose to formulate to ensure no discrepancies occur in future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) As per information received from the Central Board of Secondary Education (CBSE), out of approximately 31.58 lakhs answer sheets in various subjects relating to examinations conducted by the Board in March/April 1998, mistakes were detected in 2146 cases which constitutes 0.068%.

(c) and (d) On the basis of the recommendations given by the Committee headed by Shri P.R. Chauhan, former Commissioner, Kendriya Vidyalaya Sangathan, the CBSE has initiated the following important measures from the examinations of 1999 for improvement and overhaul of evaluation system:—

1. The format of the answer book has been revised with two vertical columns for writing the marks obtained instead of the existing four columns.

2. A separate sheet has been provided for writing marks by the examiner instead of writing marks on the title cover of the answer book. Thereafter, this sheet will be handed over to the head Examiner by the examiner for safe custody.

3. The first co-ordinator may now post the marks on the title cover of the answer book and calculate grand

total and write the same on the title cover as well as at the end of the last question attempted by the candidate inside the answer book.

4. The second co-ordinator will now obtain the sheet from the Head Examiner on which the Examiner has posted the marks and collate these marks with those posted on the answer book and thereafter prepare the award list after proper verification.

5. The rates for evaluating the answer scripts have been revised.

6. It is being ensured by the CBSE that the checks and balances provided at various stages in the evaluation system are applied.

Visit of Central Team to Bihar

2012. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether attention of the Government has been drawn to the newsitem captioned "Central team does not rule out repetition of Bihar violence" appearing in the *Statesman* dated February 4, 1999;

(b) if so, the facts thereof; and

(c) the preventive steps taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) and (c) A Central Team had visited Bihar from February 1 to 3 1999 to make an on-the-spot assessment of the situation following the massacre of 22 persons at Shankarbiga Tola, PS Mehandia, District Jehanabad. The Team observed that the situation was still tense and the possibility of such carnages could not be ruled out unless a multi-faceted approach was adopted to tackle the ongoing violence.

After assessing, *inter alia*, the law and order situation in the State, Bihar has been placed under President's rule by invoking the provision of article 356 of the Constitution of India with effect from 12.2.1999. Steps are being taken to contain the situation prevailing on account of the activities of various senas/extremist groups, etc.

Indira Mahila Yojna

2013. SHRI RAJ BANSHI MAHTO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Indira Mahila Yojna has been started in Bihar;

(b) if so, the details thereof alongwith the latest position in this regard district-wise; and

(c) if not, the time by which the said scheme is likely to be introduced?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS, SPORTS, WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) to (c) The scheme was started in Bihar in 1995 and it is being implemented in following blocks of the State:

District	Project/Block
Rohtas	— Chenari
Bhabhua	— Bhagwanpur, Adura, Daltanganj, Hariharganj, Latehar
Palamau	— Mahuadar (T), Chandwa (T)
Garhwa	— Ranka, Bhandaria, Durki
Ranchi	— Hunti, Khijri, Namkum
Gumla	— Dumari, Ghaghra
West Singhbhum	— Adityapur, Chandil, Nimdih
Santhal Pargana	— Raneshwar, Jamatra

Seven persons from the State have been trained as trainers by Govt. of India for the scheme and further training activities have been started.

[Translation]

Construction of Juvenile Homes

2014. SHRI GAURISHANKER CHATURBUJ BISEN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of proposals for the construction of Juvenile homes/observation homes are pending with the Government for clearance State-wise;